



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,27th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	MR. P SENGUPTA (R-5,6,7,8) SC, NRL
2	I.A.(Civil)/1723/2023 in WA/160/2019	ON THE DEATH OF APPELLANT NO. 2 DEEPANKAR DEKA Versus THE STATE OF ASSAM AND ORS.	MR S SARMA MR. J DEKA MR. T K BHUYAN	GA, ASSAM MR. N N JHA MS M SAHOO SC, REVENUE
	WITH WA/160/2019	ON THE DEATH OF HALADHAR DEKA @ DR. HALADHAR DEKA, HIS LEGAL HEIRS SMTI. CHANDRA PRABHA DEKA AND 2 Versus THE STATE OF ASSAM AND 10 ORS.	MR. S SARMA MR. J DEKA MR A SARMA MR. T K BHUYAN	GA, ASSAM SC, REVENUE
3	I.A.(Civil)/3620/2023 in WA/11408/2023	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	SC, GST
	WITH WA/11408/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR. B	MR. D SAHU	
4	WP(C)/4212/2023	KUKIL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M DAS MS. P NEOG MR. A DAS	GA, ASSAM
5	WA/47/2024 CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
6	WP(C)/95/2024	DR. DIPANKAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR D MAHANTA (R-4)
7	I.A.(Civil)/182/2024 in WA/13612/2023	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT. LTD.	MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA	

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LEAVE NOTE OF ADVOCATES FOR 27/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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13)	MR. O P BHATI	23-08-2024	To	31-08-2024
14)	MS. S SARMA	22-08-2024	To	27-08-2024
15)	MR D C K HAZARIKA	27-08-2024	To	01-09-2024
16)	MR. D P BORAH	27-08-2024	To	31-08-2024
17)	MR A W AMAN	27-08-2024	To	28-08-2024
18)	MR. A MANNAF	27-08-2024	To	13-09-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2677/2018 NAKUL CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR D K MEDHI MR P K SINGH	GA, ASSAM MR. P MEDHI MR. G C BORAH MS. N DEVI
2	WP(C)/4926/2018 ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA MR. S BORTHAKUR	GA, ASSAM
3	WP(C)/7216/2021 CAVT. NO.08902/021, BIJAYA LAHON AND 16 ORS. Versus THE STATE OF ASSAM AND 21 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. U K NAIR (R7) MR R SINGHA (R7) MR R SINGHA (R7) SC, HEALTH AND F W
4	WP(C)/4754/2022 MAHADEV CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	MR. S CHAUHAN (R-8) GA, ASSAM MR. A R SHOME MR. P MAZUMDER (R-8) N ALAM M. BORUAH (R-8) SC, ASSAM STATE LEGAL SERVICE AUTHORITY
5	Crl.Pet./1025/2023 JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3405/2018	SAJID KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
2	WP(C)/6274/2019	KRISHNA KANTA BORO AND ANR. Versus THE STATE OF ASSAM AND 24 ORS.	MR. B SAHARIA MR. A M BARBHUIYA	MR. Y DOLOI SC, TRANSPORT
3	WP(C)/6646/2019	THE AMALGAMATED PLANTATIONS PVT. LTD. AND ANR. Versus THE PRESIDING OFFICER, LABOUR COURT AND ANR	MR. M K MISRA MR. P HAZARIKA	MR. H S BORAH MRS. A BHATTACHARYYA, R/NO. 2
4	WP(C)/8991/2019	ALPANA CHELLENG GOSSAIN AND ANR. Versus UNION OF INDIA AND 14 ORS	MR. H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MS. A TALUKDAR	SC, NHAI MR. A K DUTTA MR. S K SARKAR MRS. V L BHATTACHARJEE MS. S DAS ASSTT. S.G.I. SC, REVENUE
5	I.A.(Civil)/1004/2022 in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM
6	WP(C)/6044/2023	RAISUMAI KHAKHLARI Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
7	Cont.Cas(C)/329/2024	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	

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